

25


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.473/9/HDB/2019
NAME OF THE COMPANY	Tera Software Ltd
NAME OF THE PETITIONER(S)	Arbiva Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Tera Software Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A VISWESWARA Rao	PCS	gvrmas_vishwa@ktdmail.com 9948313132	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

PCS for operational creditor is present.


Matter is listed today for service of notice on the corporate debtor.

PCS filed compliance memo. However, proof of service is not enclosed. PCS is directed to obtain information from India Post Website for verification whether notice delivered to corporate debtor or not.

Today none appeared for corporate debtor. No representation for corporate debtor.

List it on 11.09.2019.


Member (T)


Member (J)